

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**OA 3712/2015**

**this the 8<sup>th</sup> day of October, 2015**

## **Hon'ble Mr. V.Ajay Kumar, Member (J)**

Swaminath Prasad  
S/o late Shri Somai Prasad  
Ex. Driver Badge No.4677  
Lastly posted at Kalkaji Depot  
C/o DTC Workers Unity Centre  
(Affiliated to AICCTU)  
37-E/1, Govind Puri, Kalkaji  
New Delhi - 110019

(By Advocate: Shri Anil Kumar)

## VERSUS

Delhi Transport Corporation  
Through its Chairman-cum-Managing Director  
I.P.Estate, New Delhi .... Respondent.

## **ORDER (ORAL)**

**By Hon'ble Mr.V.Ajay Kumar,**

When this matter is taken up, the learned counsel for the applicant noticing that the OA has not been properly drafted, seeks to withdraw the present OA, with liberty to file a fresh OA, in accordance with law. Accordingly, OA is dismissed as withdrawn with liberty, as aforesaid. No costs.

**(V.Ajay Kumar )  
Member (J)**

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